

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 995**

**TO BE ANSWERED ON THE 13th DECEMBER, 2022/ AGRAHAYANA 22, 1944
(SAKA)**

COMPLAINTS OF CYBER CRIME ON CYBER PORTAL

**†995. DR. ARVIND KUMAR SHARMA:
SHRI SHANKAR LALWANI:
DR. BHARATIBEN DHIRUBHAI SHIYAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the cyber criminals are not being caught even after registering the complaint of cyber crime on cyber portal though all the accounts and mobile numbers now are connected with Aadhaar;

(b) if so, whether the Government has identified the shortcomings in the system that are responsible for the above;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the details of complaints registered on cyber portal during the last two years along with their disposal?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) to (d): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime through their Law Enforcement Agencies (LEAs). The Central Government supplements the initiatives of the

States/UTs through advisories and financial assistance under various schemes for capacity building of their LEAs.

Ministry of Home Affairs operationalized the National Cyber Crime Reporting Portal on 30th August 2019 to provide a centralized mechanism to the citizens for online reporting of all types of cyber crime incidents, with a special focus on cyber crimes against women and children. Incidents reported on this portal, their conversion into FIRs and subsequent action thereon are handled by the State/UT Law Enforcement Agency concerned as per the provisions of the law. As per the data maintained, more than 16 lakh cyber crime incidents have been reported and more than 32 thousand FIRs have been registered from 01.01.2020 to 07.12.2022.

Citizen Financial Cyber Fraud Reporting and Management System has been launched for immediate reporting of financial frauds and to stop siphoning off fund by the fraudsters. So far, financial fraud transactions amounting to more than Rs.180 Crore have been saved. A toll-free Helpline number '1930' has been operationalized to get assistance in lodging online cyber complaints.

The MHA holds regular interactions with the State/UTs and advises them to expedite the disposal of cyber crime incidents reported.
